

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP 45-A 2016(CA 232 of 2013) with TP 45-B of 2016(CA 189 of 2014) with TP 45-C of 2016(CA 263 of 2014) with TP 45 of 2016(CP 73 of 2013) With
Cont. A 06 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2020**

Name of the Company:

Mr Girdhar Viramgama & Ors
V/s
Balaji Embroidery Pvt Ltd

Section:

397-398 of Companies Act

ORDER

Learned PCS Mr. Dhiren Dave appeared for the Petitioner.

Learned Counsel Mr. Ashutosh Dave a.w Jyotindrasinh Vala appeared for the Respondent no.2 & 3.

Matter to appear for further consideration on 14.12.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 6th day of October, 2020

PC

(MADAN B GOSAVI)
MEMBER (JUDICIAL)